

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:54
ANSWERED ON:24.02.2011
RAILWAY PROJECTS
Pandurang Shri Munde Gopinathrao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken any decision regarding projects including those under Public Private Partnership (PPP) mode which will entail long-term liabilities for the Government in terms of commitment of resources;
- (b) if so, the details alongwith the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Railways for ensuring execution of projects in a time-bound manner?

Answer

MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE)

(a) to (c): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 54 BY SHRI GOPINATH MUNDE TO BE ANSWERED IN LOK SABHA ON 24.02.2011 REGARDING RAILWAY PROJECTS.

(a) & (b): Projects on Indian Railways are executed in accordance with approved guidelines. The commitments are both long-term and short-term, depending on the type of requirement. The major projects involve long-term commitments from both the Government and the project partner for fulfilment of laid down obligations. Such initiatives are also taken through the Joint Venture or the Public Private Partnership route.

The results of PPP initiatives in port and other connectivity works and container train operations have been positive. Some of the other areas identified for Public Private Partnership in future are for development of Private freight terminals, automobile and ancillary hubs, bottling plants for clean drinking water and acquisition of rolling stock.

(c): Efforts to ensure execution of projects in a time-bound manner are made on a continuous basis. In this direction, due diligence is maintained to adhere to the laid down safeguards in drafting of long-term agreements. Wherever considered feasible, the option of cost sharing with the Governments of beneficiary states is also explored. Two policies, namely, R3i and R2C1 to facilitate private participation in rail-connectivity projects to ports/industrial clusters and iron-ore/coal mines respectively have been finalised and notified. There also exists a system of regular monitoring at various tiers of the Railway Administration to avoid cost and time overruns.